

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:2177
ANSWERED ON:07.12.2011
REFARMED SPECTRUM
Viswanathan Shri P.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government proposes refarming of spectrum;
- (b) if so, the details thereof alongwith the estimated value of refarmed spectrum as envisaged by TRAI;
- (c) whether the Government has created or proposes to create separate fund from spectrum refarming;
- (d) if so, the details thereof; and
- (e) if not, the manner in which the Government proposes to mobilize the funds?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

- (a)&(b) TRAI made its recommendations on "Spectrum Management and Licensing Framework" dated 11th May 2010 and mentioned that the TRAI would undertake the refarming exercise, at the end of which it would work out and recommend the process and time frame for refarming. Further TRAI on its letter dated 8th May 2010 mentioned that TRAI will carry out the separate consultation process on the issue involved the refarming of 800/900 MHz spectrum. Further recommendations are awaited from TRAI.
- (c) to (e) TRAI made its recommendations on "Spectrum Management and Licensing Framework" dated 11th May 2010 and recommended that the specific fund for spectrum refarming be created and that 50% of the realization from all proceeds from spectrum including from the auction proceeds as well as from the spectrum usage charges should be transferred to this fund. These recommendations are under consideration by Government.